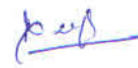


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|-----------|---------|-----------------------------------|
| CP No.37/ 2017 | - | Admission | 14(1) | Tulsyan Vyapar(India) Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|-----------------------------------|---|
| 1 | DEEPA PODDAR 9535972102 | TULSYAN VYAPAR (INDIA) LIMITED |  |

PCS for petitioners is absent. Orders not prepared.

List it for orders on 17.07.2017.


MEMBER (J)


MEMBER (T)